

LOK SABHA

CONSTITUTION (ONE HUNDRED AND SIXTEENTH AMENDMENT) BILL, 2011

(As introduced in Lok Sabha)

Notice of Amendments

<i>Sl. No.</i>	<i>Name of Member and text of Amendment</i>	<i>Clause No.</i>
	SHRI BHARTRUHARI MAHTAB:	
1.	Page 2, line 18,— <i>for</i> "Parliament or the State Legislature, as the case may be," <i>substitute</i> "the State Legislature".	2
2.	Page 2, line 20,— <i>omit</i> "Parliament or, as the case may be,"	2
3.	Page 2, line 22,— <i>omit</i> "Parliament or"	2
4.	Page 2, line 26,— <i>omit</i> "Parliament by law or, as the case may be,"	2
5.	Page 2, line 34,— <i>omit</i> "Parliament or"	2

NEW DELHI;
December 26, 2011
Pausa 5, 1933 (Saka)

T. K. VISWANATHAN,
Secretary-General.

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